

Contempt Case (C)

Token Number- 2835/2020

S.J.

Ramash Dubey

Petitioner

Versus

The State of Jharkhand & Ors.

Respondents

C.F.S.

Petition:- N/A

Affidavit: Rs. 05/- + Rs. 15/-

Vakalatnama: Rs. 15/- + RS. 15/-

Defects if any --

1. Ld. Advocate may sign on the presentation form.
2. Nomenclature mentioned in Index, Synopsis, and cause title page may be written as 'Cont. Case (C) .
3. Name of the Hon'ble Judge mentioned in Index, Synopsis, cause title page and prayer portion may be written as per Annex-1.
4. Opposite party No. 2 and 3 may be made party by name by the way of supplementary affidavit.
5. All annexures may be certified to be true.
6. Certified Copy of Annex-1 with A.F.S. of Rs. 15/- may be given.
7. Statement made in para-1 of the affidavit may be verified.
8. T/C of page No. 11 may be given.
9. Statement made in Index (Annex-2) may be verified.
10. Alleged date of contempt mentioned in para-10 of the petition may be verified as per Annex-1.

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